

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 23.11.2016

**ORDER NO. 163 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 162 of 2016 for CESTAT Delhi to the extent indicated below:-

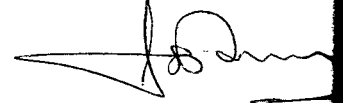
**On 25.11.2016 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part heard matter :

E/52052/2014-SM

**On 25.11.2016 at 2.30 p.m.** Hon'ble Shri Ashok K., Arya, Member (T) will hear the following part heard matter :

E/50149-50150/2016-SM

By Order



(A. Mohan Kumar)  
Registrar

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Dy. Registrar